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## Disposal of Asiad Village Flats

1238. SHRI HARVENDRA SINGH HANSPAL:

SHRI NAND KISHORE BHATT:

SHRI RAM CHANDRA BHARADWAJ:

SHRI SHIVA CHANDRA JHA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) what is the cost of construction of a flat categorywise of Asiad village in Delhi:
- (b) the expenditure so far incurred on the maintenance of these flats:
- (c) whether it is a fact that a proposal to sell Asiad village flats to non-resident Indians against the payment of foreign exchange has been finalised;
- (d) if so, the salient features thereof; and
- (e) the amount of foreign exchange likely to be earned therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The DDA has reported that the final costs of the flats constructed in the Asiad village have not yet been worked out.

- (b) The DDA has reported that an expenditure of about Rs. 15.5 lakhs has been incurred on the maintenance and operation of the various services in the flats.
- (c) to (e) Disposal of the Asiad village is under active consideration of the Government.

## Simplification of Procedures for Deep-Sea Fishing

- 1239. SHRI B. KRISHNA MOHAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Director-General of Shipping has received representations to simplify the existing procedures with regard to deep-sea fishing trawlers; and
- (b) if so, the details of steps being taken to simplify the procedure?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b) The material is being collected and will be placed on the Table of the Sabha.

## National Capital Region

1240. DR. LOKESH CHANDRA:
DR. (SHRIMATI) NAJMA
HEPTULLA:

SHRI P.N. SUKUL:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether a high powered authority for planning, coordinating, monitoring and financing belanced development of the National Capital Region (NCR) has been established:
- (b) if so, what are the recommendations of the last meeting of the NCR Advisory Committee; and
- (c) whether the National Capital Region Authority has started functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (c) In its last meeting held on the 10th March, 1978 the Committee of the High Powered Board for the National Capital Region recommended that a detailed study may be undertaken as to the different alternatives for achieving the objectives of the National Capital Region Plan. The question of estable